

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	A-m-ilego	counsel for Petitioner	J.
2.	p. mohar Kumar	counsel for Respondents	Subh. A.

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks are in progress by way of a compromise in this matter and in the connected matter, TCP/200/2016. They prayed time for making submissions in relation to the final outcome of the settlement talks. Put up on 15.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc